

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.59/7/NCLT/AHM/2019

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2021

Name of the Company:

IDBI Bank Ltd.
V/s.
Doshion Pvt Ltd.

Section:

7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Akshat Khare appeared for Financial Creditor.

Learned Counsel Mr. Shashvat Shukla appeared for Corporate Debtor.

Pleadings are complete.

Matter to appear for hearing on.24.03.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)
Dated this the 3rd day of March, 2021

(MADAN B GOSAVI)
MEMBER (JUDICIAL)